

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 1057 OF 2024**

IN THE MATTER OF:

Sudhir Kumar Jha

.....PETITIONER

VERSUS

Gorakhpur Development Authority & Ors.

.... RESPONDENT

MEMO OF PARTIES (As Per ORDER DATED 06.02.2025)

Sudhir Kumar Jha

..... PETITIONER

VERSUS

- 1. Gorakhpur Development Authority**
Through The Chairman/President
Deoria Bypass Road, Rail Vihar Colony Phase 3rd,
Taramandal, Gorakhpur, Uttar Pradesh 273010 **(RESPONDENT NO.1)**
- 2. Gorakhpur Development Authority**
Through The Vice President Deoria Bypass Road,
Rail Vihar Colony Phase 3rd, Taramandal,
Gorakhpur, Uttar Pradesh 273010 **(RESPONDENT NO.2)**
- 3. Central Pollution Control Board**
Through The Chairman
Parivesh Bhawan, Maharshi Valmiki Marg,
East Arjun Nagar, Vishwas Nagar Extension,
Vishwas Nagar, Shahdara, Delhi, 110032 **(RESPONDENT NO.3)**
- 4. Uttar Pradesh Pollution Control Board**
Through The Chairman
Building. No. TC-12 V Vibhuti Khand,
Gomti Nagar, Lucknow- 226010 **(RESPONDENT NO.4)**
- 5. State of Uttar Pradesh**
Through The Chief Secretary
1 st Floor, Room No.110, Lalbahadur Sastri Bhawan
Uttar Pradesh Secretariat Lucknow – 226001, U.P. **(RESPONDENT NO.5)**
- 6. K.K Group**
Through its Director/Chairman
Gorakhpur Bypass, Khorabar, Siktaur,
Gorakhpur, Uttar Pradesh 273008 **(RESPONDENT NO.6)**
- 7. M/S Raj Kumar Rai, Lake Queen Cruise**
Through The Director
Ramgarh Taal Jheel, Naya Savera,
Cruise Lake Queen, Gorakhpur- 273101 **(RESPONDENT NO.7)**
- 8. Float Restaurant**
Through its Owner Mr. Alok Aggarwal
Platform no. 2, Landmark - Indian Flag, Taramandal, Nauka Vihar,
Ramgarh Taal, Gorakhpur, Uttar Pradesh 273017 **(RESPONDENT NO.8)**